

**High Court of Karnataka
Bengaluru
Dated:30-06-2020**

NOTICE

1. The sitting of the Bench presided over by Hon'ble Mrs. Justice B.V. Nagarathna stands cancelled and urgent matters which were ordered to be listed before the said Bench on 30th June 2020 will be taken up by the Division Bench of Hon'ble Mr. Justice Aravind Kumar and Hon'ble Mr. Justice Ashok S. Kinagi at 10.30 a.m. on 1st July 2020 by Video Conferencing.

2. The Bench headed by Hon'ble Mr. Justice Aravind Kumar will hear the said urgent matters in addition to all urgent criminal matters which were to be listed before the said Bench on 30th June 2020.

BY ORDER OF HON'BLE THE CHIEF JUSTICE

Sd/-
(RAJENDRA BADAMIKAR)
REGISTRAR GENERAL